

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1236**  
**TO BE ANSWERED ON 27/07/2022**

**Progress under ULPIN Scheme**

**1236. Shri Rajmani Patel:**  
**Dr. L. Hanumanthaiah:**  
**Smt. Phulo Devi Netam:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the progress made under the Unique Land Parcel Identification Number (ULPIN) Scheme since inception in 2021;
- (b) the number of States that have been covered under the Scheme since 2021;
- (c) the State-wise data regarding the extent of land holdings identified and linked under the scheme from 2021 onwards; and
- (d) tentative deadline for the completion of the scheme across the country?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI FAGGAN SINGH KULASTE)**

**(a) to (d):** Unique Land Parcel Identification Number (ULPIN) system as on 21.07.2022, has been adopted by / rolled out in 20 States / UTs namely; Andhra Pradesh, Jharkhand, Goa, Bihar, Odisha, Sikkim, Gujarat, Maharashtra, Rajasthan, Haryana, Tripura, Chhattisgarh, Jammu & Kashmir, Assam, Madhya Pradesh, Nagaland, Mizoram, Tamil Nadu, Punjab and Dadra and Nagar Haveli and Daman and Diu partially. Further, pilot testing of ULPIN has been completed in 8 more States / UTs namely; Karnataka, Kerala, NCT of Delhi, Andaman and Nicobar, Puducherry, Manipur, Telangana and Ladakh.

Technical support for pilot testing of ULPIN in the States / UTs are provided by the NIC team of the Department of Land Resources.

Adoption and rolling out of ULPIN depends on willingness of States/UTs as land and its management fall in their domain as per entry number 18 and 45 of the List II (State List) of Schedule VII to the Constitution.